

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 172 OF 2017

Dated: 5th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Coastal Gujarat Power Limited	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Akshat Jain

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2,4,5,6,8 & 9

Ms. Rimali Batra for R-3

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Parichita Chowdhury for R-7

ORDER

[IA No. 444 of 2018 - (Delay in filing Reply)

The learned counsel, Mr. Akshat Jain, appearing for the Appellant prays for two weeks' time to enable him to take necessary instructions to make his submission.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to file his submission on or before 20.07.2018 after serving copy on the other side.

List the matter on **24.07.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(N.K. Patil)
Judicial Member

Bn/pr